

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 130 of 2012

Dated: 8th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Solar Semiconductor Power Co. (India)
Pvt. Ltd.

...Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) :

Mr. S. Venkatesh

Counsel for the Respondent (s) :

Mr. Sanjay Sen with
Ms. Surbhi Sharma with
Mr. S.R. Pandey (Rep.)
for R-1
Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.2

ORDER

Reply is being filed today by Respondent No.2 after serving copy on the other side.

It is represented that the Commission will be filing the Written Submissions by tomorrow after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 02.11.2012 after serving copy on the other side.

Since the issue in this Appeal and Appeal No. 96 of 2012 is common, Post this matter for hearing along with Appeal No. 96 of 2012 on **07.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs